#### GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA STARRED QUESTION NO.\*112 TO BE ANSWERED ON 11.02.2019

#### ISSUES FACED BY TRIBALS

#### \*112. SHRI KONAKALLA NARAYANA RAO:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is planning to make huge budgetary allocation to the tune of Rs. 6000 crore for the welfare of tribals in the country;
- (b) if so, the details thereof;
- (c) whether the Government has identified any tribal areas in the State of Andhra Pradesh for the welfare of tribal people in the State and if so, the details thereof; and
- (d) the quantum of funds being allocated for each State, particularly Andhra Pradesh?

#### **ANSWER**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (d): A Statement is laid on the Table of the House.

### Statement referred to in reply to Lok Sabha Starred Question No.\*112 for answer on 11.02.2019 asked by SHRI KONAKALLANARAYANA RAO, MP regarding 'Welfare of Tribals'.

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- (a) & (b): During the year 2018-19, Ministry of Tribal Affairs has been allocated ₹ 6000 crore under various schemes / programmes for the welfare of tribals in the country, as per details given at **Annexure-I.**
- (c): In order to protect the interests of Scheduled Tribes with regard to land and other social issues various provisions have been enshrined in the Fifth Schedule and the Sixth Schedule of the Constitution. A list of Scheduled Area declared in the State of Andhra Pradesh (including Telangana) is given at **Annexure-II.** Further, Government of India introduced during Fifth Five Year Plan, institutional and administrative measures such as Integrated Tribal Development Agency (ITDA)/Integrated Tribal Development Project(ITDP) for effective implementation and delivery of services in tribal concentration areas. During Sixth Five Year Plan period, Modified Area Development Approach (MADA) was adopted to cover smaller areas with total population of 10,000 and Scheduled Tribes (ST) concentration of 50% or more. During Seventh Five Year Plan onward, Cluster were identified to cover smaller areas of tribal concentration with minimum total population of about 5,000 and Scheduled Tribes (ST) concentration of 50% or more. In Andhra Pradesh 5 ITDPs/ITDPAs, 41 MADA Pockets and 17 Cluster has been declared/identified, respectively.
- (d): Most of the schemes / activities are demand driven. Submission of proposals by the State Governments seeking grants under the ongoing schemes / programmes is a regular phenomenon. Proposals received from the State Governments are placed before the Project Appraisal Committee (PAC) in the Ministry for appraisal and approval of annual plan of the State in accordance with the guidelines / norms stipulated under the schemes/ programmes. The detail of funds released under the schemes of the Ministry is given at **Annexure-III.**

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## Annexure referred to in reply of part (a) & (b) of Lok Sabha Starred Question No.\*112 for answer on 11-02-2019 by SHRI KONAKALLA NARAYANA RAO regarding "Welfare of Tribals".

## <u>Statement showing the details of Scheme-wise Allocation of funds during 2018-19 i.e. Budget Estimate, Revised Estimate and Expenditure under various schemes / programmes of the Ministry.</u>

(Rs. in Crore)

Sl. No.	Name of the Scheme / Programme	Budget Estimate 2018-19	Revised Estimate 2018-19	Expenditure 2018-19 (As on	
				31.01.2019)	
1.	Special Central Assistance to Tribal Sub Scheme	1350.00	1350.00	1121.36	
2.	(i)Grants under proviso to Article 275(1) of the Constitution of India	1800.00	1820.00	1612.92	
3.	(ii) Grant to Assam Government under Clause A of the Second Proviso to Article 275(1) of the Constitution of India.	0.01	0.00	0.00	
4.	Central Scholarship:				
	(i) National Fellowship and Scholarship for Higher Education of ST	100.00	100.00	70.89	
	(ii) Scholarship to the Student of ST for studies abroad.	2.00	2.00	1.83	
5.	Support to Tribal Institutions:	T	T		
	Support to National / State Scheduled Tribe Finance & Development Corporation	65.00	65.00	65.00	
	(ii) Institutional Support for Marketing of Tribal Product / Produce – (i) TRIFED	45.00	62.50	43.30	
	(ii) STDCs	9.15	10.00	9.15	
	Grants-in-aid to Voluntary Organisations working for the Welfare of Scheduled Tribes.	130.00	120.00	91.98	
6.	Umbrella Programme for Development of Scheduled Tribe	es:			
	(i) Pre-Matric Scholarship	350.00	310.00	301.96	
	(ii) Post Matric Scholarship	1586.00	1643.03	1628.63	
7.	Umbrella Programme for Development of Scheduled Tribes : Van BandhuKalyanYojana:				
	(i) Development of Particularly Vulnerable Tribal Groups (PVTGs)	260.00	250.00	220.23	
	(ii) Minimum Support Price (MSP) for Minor Forest Produce (MFP) – (i) TRIFED	40.00	31.47	31.47	
	(ii) States	90.00	66.00	64.14	
	(iii) Tribal Festival Research and Mass Education - (a) Publicity	3.00	3.00	0.51	
	(b) Research	2.00	4.50	1.64	
	(c) Festival	20.00	17.50	12.76	
	(iv) Monitoring and Evaluation	5.00	2.50	2.14	
	(v) Development Programme in the Tribal Areas (EAP)	0.01	0.00	0.00	
	(vi) Van BandhuKalyanYojana	0.01			
8.	Umbrella Programme for Development of Scheduled Trib				
	(i) Support to Tribal Research Institute	99.99	100.00	86.60	
	(ii) Tribal Memorial				
9.	Non-Scheme:	27.7.	27.7		
	(i) Secretariat	27.76	27.76	23.23	
	(ii) NCST	15.06	14.74	10.21	
	Grant Total	6000.00	6000.00	5399.95	

## Annexure referred to in reply of part (c) of Lok Sabha Starred Question No.\*112 for answer on 11-02-2019 by SHRI KONAKALLA NARAYANA RAO regarding "Welfare of Tribals".

#### List of Scheduled Area declared in the State of Andhra Pradesh (including Telangana)

#### 1. 67 villages of Achempethtaluq of Mahbubnagar district as mentioned below:

(1) Balmor	(27) Appapur	(53) Jangamreddi Palli
(2) Kondnagol	(28) Malapur	(54) Pedra
(3) Banal	(29) Jalal Penta	(55) Venkeshwaram
(4) Bilakas	(30) Piman Penta	(56) Chitlamkunta
(5) Dharawaram	(31) Railet	(57) Lachmapur
(6) Appaipali	(32) Vetollapalli	(58) Udmela
(7) Rasul Chervu	(33) Patur Bayal	(59) Mared
(8) Pulechelma	(34) Bhavi Penta	(60) Ippalpalli
(9) Marlapaya	(35) Naradi Penta	(61) Maddimadag
(10) Burj Gundal	(36) Tapasi Penta	(62) Akkaram
(11) Agarla Penta	(37) Chandragupta	(63) Ainol
(12) Pullaipalli	(38) Ullukatrevu	(64) Siddapur
(13) Dukkan Penta	(39) Timmareddipalli	(65) Bamanpalli
(14) Bikit Penta	(40) Sarlapalli	(66) Ganpura
(15) Karkar Penta	(41) Tatigundal	(67) Manewarpalli
(16) Boramachernvu	(42) Elpamaehena	
(17) Yemlapaya	(43) Koman Penta	
(18) Irlapenta	(44) Kollam Penta	
(19) Mudardi Penta	(45) Mananur	
(20) Terkaldari	(46) Macharam	
(21)Vakaramamidi Penta	(47) Malhamamdi	
(22) Medimankal	(48) Venketeshwarla Bhavi	
(23) Pandibore	(49) Amrabad	
(24) Sangrigundal	(50) Tirmalapur	
(25) Lingabore	(51) Upnootola	
(26) Rampur	(52) Madhavanpalli	

#### 2. 72 villages of Adilabadtaluq of Adilabad district as mentioned below:

(1) Malai Borgava,	(25) Kaphar Deni,	(49) Borgaon,
(2) Ankapur,	(26) Ratnapur,	(50) Sayedpur,
(3) Jamul Dhari,	(27) Kosai,	(51) Khara,
(4) Lokari,	(28) Umari,	(52) Lohara,
(5) Vanket,	(29) Madanapur,	(53) Marigaon,
(6) Tantoli,	(30) Ambugaon,	(54) Chichdari,
(7) Sitagondi,	(31) Ruyadee,	(55) Khanapur,
(8) Burnoor,	(32) Sakanapur,	(56) Kandala,
(9) Navgaon,	(33) Daigaon,	(57) Tipa,
(10) Pipal Dari,	(34) Kaslapur,	(58) Hati Ghota,
(11) Pardi Buzurg,	(35) Dorlee,	(59) Karond Kurd,
(12) Yapalguda,	(36) Sahaij,	(60) Karoni Buzurg,
(13) Chinchughat,	(37) Sangvee,	(61) Singapur,
(14) Vankoli,	(38) Khogdoor,	(62) Buranpur,
(15) Kanpa,	(39) Kobai,	(63) Nagrala,
(16) Avasoda Burki,	(40) Ponala,	(64) Bodad,
(17) Malkapur,	(41) Chaprala,	(65) Chandpelli,
(18) Jaree,	(42) Mangrol,	(66) Peetgain,
(19) Palsi Buzurg,	(43) Kopa Argune,	(67) Yekori,
(20) Arli Khurd,	(44) Soankhas,	(68) Sadarpur,
(21) Nandgaon,	(45) Khidki,	(69) Varoor,
(22) Vaghapur,	(46) Khasalakurd,	(70) Rohar,
(23) Palsikurd,	(47) Khasalabuzurg,	(71) Takli
(24) Lingee,	(48) Jamni,	(72) Ramkham

#### 3. 72 villages of Kinwattaluq of Adilabad district as mentioned below:

(1) Ambari,	(25) Karla,	(49) Patoda,
(2) Bodri,	(26) Kothari,	(50) Javarla,
(3) Chikli,	(27) Gokunda,	(51) Pipalgaon,
(4) Kamtala,	(28) Gogarwudi,	(52) Kanki Singora,
(5) Ghoti,	(29) Malkapur,	(53) Dongargoan,
(6) Mandwa,	(30) Dhonora,	(54) Pipalsendha,
(7) Maregaon,	(31) Rampur,	(55) Jurur,
(8) Malborgaon,	(32) Patri,	(56) Minki,
(9) Patoda,	(33) Porodhi,	(57) Tulsi,
(10) Dahigaon,	(34) Boath,	(58) Machauder Pardhi,
(11) Domandhari,	(35) Darsangi,	(59) Murli,
(12) Darsangi,	(36) Norgaon,	(60) Takri,
(13) Digri,	(37) Unrsi,	(61) Parsa,
(14) Sindgi,	(38) Godi,	(62) Warsa,
(15) Kanakwari,	(39) Sauarkher,	(63) Umra,
(16) Kopra,	(40) Naikwadi,	(64) Ashta,
(17) Malakwadi,	(41) Sarkani,	(65) Hingni,
(18) Nispur,	(42) Wajhera,	(66) Timapur,
(19) Yenda,	(43) Mardap,	(67) Wajra,
(20) Pipalgaon,	(44) Anjenkher,	(68) Wanola,
(21) Bulja,	(45) Gondwarsa,	(69) Patsonda,
(22) Varoli,	(46) Palaiguda,	(70) Dhanora,
(23) Anji,	(47) Karalgaon,	(71) Sakur
(24) Bhimpur Sirmeti,	(48) Palsi,	(72) Digri

#### 4. 46 villages of Boathtaluq of Adilabad district as mentioned below:

(1) Hatnur,	(17) Korsekal,	(33) Chincholi,
(2) Wakri,	(18) Patnapur,	(34) Sirchelma,
(3) Pardhi,	(19) Tejapur,	(35) Mankapur,
(4) Kartanada,	(20) Guruj,	(36) Narsapur,
(5) Serlapalli,	(21) Khahdiguda,	(37) Dharmpur,
(6) Neradi konda,	(22) Rajurwadi,	(38) Harkapur,
(7) Daligaon,	(23) Ispur,	(39) Dhampur,
(8) Kuntala,	(24) Ghanpur,	(40) Nigni,
(9) Venkatapur,	(25) Jaterla,	(41) Ajhar Wajhar,
(10) Hasanpur,	(26) Khantegaon,	(42) Chintalbori,
(11) Surdapur,	(27) Sauri,	(43) Chintakarva,
(12) Polmamda,	(28) Ichora,	(44) Rampur,
(13) Balhanpur,	(29) Mutnur,	(45) Gangapur
(14) Dharampuri,	(30) Gudi Hatnur,	(46) Gayatpalli
(15) Gokonda,	(31) Talamedee,	
(16) Bhotai,	(32) Gerjam,	

#### 5. All villages of Utnurtaluq of Adilabad district.

#### 6. <u>86 villages of Asaifabadtaluq of Adilabad district as mentioned below:</u>

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	(62) Kandan Moar,
(32) Murkilonke,	(63) Geonena,
	(64) Kuteda,
(34) Chinta Karra,	(65) Tilani,
(35) Iheri,	(66) Kanepelli,
(36) Ara,	(67) Bordoum Telundi,
(37) Dasnapur,	(68) Maugi Lodiguda,
(38) Kapri,	(69) Moinda-Gudipet,
(39) Belgaon,	(70) Chinnedari,
(40) Sirasgaon,	(71) Koitelundi,
(41) Moar,	(72) Madura,
(42) Wadam,	(73) Devaiguda,
(43) Dhamriguda,	(74) Areguda,
(44) Dallanpur,	(75) Gardepalli,
(45) Chalwardi,	(76) Takepalli,
(46) Ihoreghat,	(77) Choutepalli,
` ,	(78) Rane Kannepalli,
1 ` '	(79) Sungapur,
	(80) Rala Samkepalli,
	(81) Chopri,
	(82) Doda Arjuni,
	(83) Serwai,
` ,	(84) Rapalli,
	(85) Tekamandwa
. ,	(86) Meta Arjuni
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	(36) Ara, (37) Dasnapur, (38) Kapri, (39) Belgaon, (40) Sirasgaon, (41) Moar, (42) Wadam, (43) Dhamriguda, (44) Dallanpur, (45) Chalwardi, (46) Ihoreghat, (47) Balijhari, (48) Sakamgundi, (49) Ara, (50) Uppal Naugaon, (51) Anksorpur, (52) Chirakunta, (53) Illipita Dorli, (54) Mandrumera, (55) Dantanpalli, (56) Deodurg, (57) Tunpalli, (58) Dhagleshwar, (59) Padibanda, (60) Tamrin,

#### 7. 18 villages of Lakshetipet taluq of Adilabad district as mentioned below:

(1) Gudam,	(9) Kauwal,	(17) Chintaguda	
(2) Kasipet,	(10) Tarapet,	(18) Mutiempalli	
(3) Dandepalli,	(11) Devapur,		
(4) Chelampeta,	(12) Gathapalli,		
(5) Rajampet,	(13) Rotepalli,		
(6) Mutiempet,	(14) Mandamari,		
(7) Venkatapur,	(15) Dharmaraopet,		
(8) Rali,	(16) Venkatapur,		

#### 8. 58 villages of Rajura taluq of Adilabad district.

(1) Bendwi,	(25) Dhanoli,	(49) Lakmapur,
(2) Chincholi,	(26) Marnagondi,	(50) Kirdi,
(3) Goigaon,	(27) Yellapur,	(51) Injapur,
(4) Hirapur,	(28) Katalbori,	(52) Jamni,
(5) Sakri,	(29) Isapur,	(53) Hargaon,
(6) Balapur,	(30) Devti,	(54) Chikli,
(7) Manoli,	(31) Panderwani,	(55) Patan,
(8) Antargaon,	(32) Wansari,	(56) Kosundi,
(9) Wirur,	(33) Perda,	(57) Kotara
(10) Dongargaon,	(34) Wargaon,	(58) Sonorli
(11) Timbervai,	(35) Nokari,	
(12) Sersi,	(36) Mirapur,	
(13) Badora,	(37) Pardhi,	
(14) Vmarjeeri,	(38) Kutoda,	
(15) Lakarkot,	(39) Parsewara,	
(16) Ergaon,	(40) Mangalhra,	
(17) Kirdi,	(41) Karki,	

(18) Sondo,	(42) Nokari,	
(19) Devara,	(43) Manoli,	
(20) Khorpana,	(44) Sonapur,	
(21) Kanargaon,	(45) Inapur,	
(22) Chenai,	(46) Mangi,	
(23) Kairgaon,	(47) Uparwai,	
(24) Samalhira,	(48) Tutra,	

#### 9. 27 villages of Sirpur taluq of Adilabad district.

(1) Ralapet,	(13) Balasaga,	(25) Mogurdagar,
(2) Kistampet,	(14) Pardhi,	(26) Wirdandi
(3) Takalapalli,	(15) Tumrihati,	(27) Chilpurdubor
(4) Chakalpalli,	(16) Chintalmanopalli,	
(5) Anaram,	(17) Chintam,	
(6) Bhetpalli,	(18) Gullatalodi,	
(7) Korsni Isgaon,	(19) Damda,	
(8) Chintaguda,	(20) Dhorpalli,	
(9) Ankora,	(21) Kanki Garlapet,	
(10) Usurampalli,	(22) Gudlabori,	
(11) Arpalli,	(23) Gurmpet,	
(12) Bophalpatnam,	(24) Lomveli,	

#### 10. 85 villages of Mulug taluq of Warangal district

(4) 1/2	(0.4) 1/2 (1) 12	(00) D - 1- 1-
(1) Kannaiguda,	(34) Kamsettigudam,	(68) Bandam,
(2) Ankannaguda,	(35) Ashnaguda,	(69) Selpak,
(3) Raghavpatnam,	(36) Yellapur,	(70) Kantalpalli,
(4) Medarmola,	(37) Allaguda,	(71) Sarvai,
(5) Koetla,	(38) Narsapur,	(72) Gangaguda,
(6) Parsa Nagaram,	(39) Puschapur,	(73) Tupalkalguda,
(7) Muthapur,	(40) Bhattupalli,	(74) Akulvari,
(8) Motlaguda,	(41) Lavnal,	(75) Ghanpur,
(9) Venglapur,	(42) Vadduguda,	(76) Shahpalli,
(10) Yelpak,	(43) Kothur,	(77) Gagpelli,
(11) Kaneboenpalli,	(44) Pegdapalli,	(78) Chinna beonnpalli,
(12) Medaram,	(45) Savapur	(79) Venkatapur,
(13) Kondred,	(46) Bhussapur,	(80) Narsapur,
(14) Chintaguda,	(47) Chelvai,	(81) Anvaram,
(15) Kondaparthi,	(48) Rangapur	(82) Lingal,
(16) Yelsethipalli,	(49) Govindraopet,	(83) Ballepalli,
(17) Allvammarighunpur,	(50) Ballapalli,	(84) Bandal
(18) Rampur,	(51) Dumpallaguda,	(85) Thunmapur
(19) Malkapalli,	(52) Kerlapalli,	
(20) Chettial,	(53) Lakhnavaram,	
(21) Bhupathipur,	(54) Pasra,	
(22) Gangaram,	(55) Gonepalli,	
(23) Kannaiguda,	(56) Padgapur,	
(24) Rajannapet,	(57) Narlapur,	
(25) Bhutaram,	(58) Kalvapalli,	
(26) Akkela,	(59) Uratam,	
(27) Sirvapur,	(60) Kondia,	
(28) Gangaram	(61) Maliat,	
(29) Bhupathipur,	(62) Aclapur	
(30) Pumbapur,	(63) Dodla,	
(31) Rampur,	(64) Kamaram,	
(32) Ankampalli,	(65) Tadvai,	
(33) Kamaram,	(66) Boodiguda	
	(67) Bannaji,	
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#### 11. 72 villages of Narsampet taluq of Warangal district.

- **12**. All the villages of Yellandu taluq of Warangal district (excluding the Yellandu, Singareni and Sirpur villages and the town of Kothaguda).
- **13.** (i) All the villages of Paloncha taluq of Warangal district (excluding Palondha, Borgampad, Ashwaraopet, Dammapet, Kuknur and Nelipak villages and (ii) Samasthan of Paloncha.
- **14.** Visakhapatnam Agency area ¹[excluding the areas comprised in the villages of Agency Lakshmipuram, Chidikada, Konkasingi, Kumarapuram, Krishnadevipeta, Pichigantikothagudem, Golugondapeta, Gunupudi, Gummudukonda, Sarabhupalapatnam, Vadurupalli, Pedajaggampeta]2 [Sarabhupathi Agraharam, Ramachandrarajupeta Agraharam, and Kondavatipudi Agraharam in Visakhapatnam district.]
- **15.** East Godwari Agency area <sup>2</sup>[excluding the area comprised in the village of Ramachandrapuram including its hamlet Purushothapatnam in the East Godavari district.
- 16. West Godawari Agency area in West Godavari district.

\* The Scheduled Areas in the State of Andhra Pradesh were originally specified by the Scheduled Areas (Part A States) Order, 1950 (C.O.No.9) dated 26.01.1950 and the Scheduled Areas (Part B States) Order, 1950 (C.O.No.26) dated 7.12.1950 and have been modified vide the Madras Scheduled Areas (Cesser) Order 1951 (C.O. No.30) and the Andhra Scheduled Areas (Cesser) Order, 1955 (C.O.No.50).

<sup>1</sup>Inserted by the Madras Scheduled Areas (Cesser) Order, 1951.

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<sup>2</sup>Inserted by the Andhra Scheduled Areas (Cesser) Order, 1955.

## Annexure referred to in reply of part (d) of Lok Sabha Starred Question No.\*112 for answer on 11-02-2019 by SHRI KONAKALLA NARAYANA RAO regarding "Welfare of Tribals".

(i) Statement showing the details of Fund Released to State Governments/UT Administrations under the Scheme of Pre-Matric Scholarship for ST students during the year 2017-18 and current year 2018-19.

			(₹ in lakh)
Sl.	Name of the State/UT	2017-18	2018-19 (as on
No.			06.02.19)
		Fund Released	Fund Released
1	Andhra Pradesh	5282.94	1210.81
2	Arunachal Pradesh	0.00	
3	Assam	0.00	
4	Bihar	0.00	
5	Chhattisgarh	1805.30	4755.63
6	Dadra and Nagar Haveli	0.00	20.00
7	Daman & Diu	8.04	
8	Goa	3.75	80.83
9	Gujarat	3650.84	4482.31
10	Himachal Pradesh	0.00	38.91
11	Jammu & Kashmir	0.00	
12	Jharkhand	1704.53	2345.92
13	Karnataka	1364.59	1256.31
14	Kerala	0.00	308.73
15	Madhya Pradesh	5539.17	5728.33
16	Maharasthra	0.00	
17	Manipur	619.09	
18	Meghalaya	156.69	
19	Mizoram	132.25	319.79
20	Nagaland	0.00	
21	Odisha	5134.98	6665.88
22	Rajasthan	3284.79	1716.12
23	Sikkim	25.72	7.97
24	Tamil Nadu	0.00	
25	Telangana	358.02	693.84
26	Tripura	232.89	
27	Uttar Pradesh	0.00	
28	Uttrakhand	104.44	
29	West Bengal	0.00	584.62
	Total	29408.03	30216.00

(ii) Statement showing the details of Fund Released to State Governments/UT Administrations under the Scheme of Post Matric Scholarship for ST students during the year 2017-18 and current year 2018-19.

	(₹ in la			
Sl.	Name of the State/UT	2017-18	2018-19	
No.			(as on	
			06.02.19)	
		<b>Fund Released</b>	Fund	
			Released	
1	Andhra Pradesh	8269.11	13945.02	
2	Arunachal Pradesh	5803.65	1883.82	
3	Assam	2516.48	3248.03	
4	Bihar	71.25		
5	Chhattisgarh	3811.26	4609.57	
6	Daman & Diu	26.19		
7	Goa	364.80	536.26	
8	Gujarat	14609.74	32414.09	
9	Himachal Pradesh	3123.36	278.15	
10	Jammu & Kashmir	2322.56		
11	Jharkhand	2716.50	5281.32	
12	Karnataka	8873.31	7341.33	
13	Kerala	2745.46	2674.37	
14	Madhya Pradesh	10320.50	13405.24	
15	Maharashtra	10884.91	15238.15	
16	Manipur	6382.55	2026.76	
17	Meghalaya	770.50	2457.52	
18	Mizoram	2434.73	3528.21	
19	Nagaland	2515.00	4716.66	
20	Odisha	8784.18	14801.92	
21	Rajasthan	19912.49	13598.95	
22	Sikkim	1247.32	1134.36	
23	Tamil Nadu	2440.39	3933.65	
24	Telangana	18031.25	9921.68	
25	Tripura	2756.25	3626.55	
26	Uttar Pradesh	1244.91		
27	Uttrakhand	600.25		
28	West Bengal	2807.89	2219.39	
	Total	146386.79	162821.00	

## (iii) <u>Statement showing the details of Funds released, utilized and beneficiaries under the scheme of National Overseas Scholarship (NOS) during 2017-18 and current year 2018-19.</u>

(₹ in lakhs)

2017-18	2018-19 (As on 30.01.2019)
Fund Released	Fund Released
100.00	183.07

## (iv) Statement showing the details of funds released under the scheme of 'Fellowship & Scholarship for Higher Education of ST students (Top Class Education)'.

Details	2017-18	2018-19
	(₹ in lakhs)	(₹ in lakhs)
Beneficiary	2078	2371
Disbursed (Rs. In Lakh)	9834.00	5684.00

# (v) <u>Statement showing the details of funds released to State Governments/UT Administrations under the scheme of 'Special Central Assistance to Tribal Sub Scheme' during the year 2017-18 and current year 2018-19 (as on 30.01.2019).</u>

Sl.	States	2017-18	2018-19
No.		Release	Release
1	Andhra Pradesh	3624.77	3259.39
2	Assam	0.00	0.00
3	Bihar	0.00	0.00
4	Chhatisgarh	14327.57	10342.65
5	Goa	559.09	352.31
6	Gujarat	10270.41	8333.52
7	Himachal Pradesh	2291.20	3628.00
8	J & K	3626.50	3749.80
9	Jharkhand	11372.49	8564.52
10	Karnataka	5955.37	3274.53
11	Kerala	808.43	335.00
12	Madhya Pradesh	22828.70	16968.97
13	Maharashtra	13760.38	11502.17
14	Manipur	3790.38	2606.48
15	Meghalaya	0.00	1946.41
16	Mizoram	0.00	1220.00
17	Nagaland	0.00	1655.00
18	Odisha	11975.00	12553.22
19	Rajasthan	10051.83	10327.93
20	Sikkim	5986.00	0.00
21	Tamilnadu	894.10	315.00
22	Telangana	4493.55	2850.32
23	Tripura	1649.77	1294.38
24	Uttarakhand	679.00	352.20
25	Uttar Pradesh	458.35	0.00
26	West Bengal	5397.11	3948.15
	Total	134800.00	109379.94

# (vi) Statement showing the details off Funds released during the year 2017-18 and current year 2018-19 under Scheme of 'Development of Particularly Vulnerable Tribal Groups' (as on 03.01.2019)

S.	Name of State	2017-18	2018-19
No		Released	Released
1	Andhra Pradesh	2076.00	1837.00
2	Andaman & Nicobar island	200.00	0.00
3	Bihar	295.91	0.00
4	Chhattisgarh	1089.50	1051.50
5	Gujarat	390.67	422.88
6	Jharkhand	2043.75	2646.00
7	Karnataka	467.00	460.00
8	Kerala	62.00	0.00
9	Madhya Pradesh	8232.46	7998.09
10	Maharashtra	1226.25	1230.26
11	Manipur	195.00	311.00
12	Odisha	1297.00	3341.31
13	Rajasthan	1038.00	1008.00
14	Tamil Nadu	1770.75	0.00
15	Telangana	778.00	533.00
16	Tripura	2305.00	0.00
17	West Bengal	330.76	843.42
18	Utrakhand	130.00	565.86
19	Uttar Pradesh	17.96	0.00
	Total	23946.01	22248.32

## (vii) Statement showing the details of funds released to State Governments under the scheme 'Grants under Article 275(1) of the Constitution of India' during the year 2017-18 and current year 2018-19 (as on 03.01.2019)

Sl.	~	2017-18	2018-19	
No.	States	Total Release	Total Release	
1	Andhra Pradesh	4591.11	6118.77	
2	Arunachal Pradesh	8378.82	7903.80	
3	Assam	0.00	3780.32	
4	Bihar	991.89	0.00	
5	Chhattisgarh	10964.49	10944.92	
6	Goa	103.00	345.66	
7	Gujarat	11384.08	11240.20	
8	Himachal Pradesh	2074.70	3242.16	
9	Jammu & Kashmir	3049.06	2051.79	
10	Jharkhand	12386.93	7082.30	
11	Karnataka	5881.74	863.38	
12	Kerala	803.17	472.28	
13	Madhya Pradesh	22399.48	24227.30	
14	Maharashtra	13862.24	13905.62	
15	Manipur	2308.80	5095.65	
16	Meghalaya	3603.40	3633.79	
17	Mizoram	2504.41	2972.71	
18	Nagaland	4434.11	8378.49	
19	Odisha	15995.30	20077.15	
20	Rajasthan	10240.58	13497.23	
21	Sikkim	405.30	355.34	
22	Tamil Nadu	378.00	510.57	
23	Telangana	5015.32	2976.89	
24	Tripura	2040.99	1734.73	
25	Uttar Pradesh	189.00	252.00	
26	Uttarakhand	1577.56	1255.27	
27	West Bengal	5376.51	9235.73	
	Total 150939.99 162154.05			

(viii) STATEMENT SHOWING THE DETAILS OF FUND RELEASED TO NGOs UNDER THE SCHEME OF 'GRANTS-IN-AID TO VOLUNTARY ORGANISATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES' DURING THE YEAR 2017-18 AND CURRENT YEAR 2018-19.

	I		( <b>F</b>	Rs. in Lakh)
S. No.	Name of the Vos/NGOs with addresses	Project	2017-18	2018-19 (as on 31.12.2018)
1	Andhra Pradesh	Residential Schools, Non-Residential Schools, Mobile Dispensaries, 10 Bedded Hospital,	176.73	15.65
2	Arunachal Pradesh	Residential Schools, Mobile Dispensaries, Computer Training Centre, Old Age Home, 20-Bedded Hospital, A.V. Unit, Hostel, 60-Bedded Hopsital	605.24	182.88
3	Assam	Mobile Dispensaries, Residential Schools, 10-Bedded Hospital, Computer Training Centre, Hostels, Library, Non-Residential Schools.	170.77	41.01
4	Chhattisgarh	Non-Residenital School, Residential School, 3 Health post and 1 Fair Shop, 6-Hostels, 1-Tribal Youth Trining Centre and Automobile Engineering + New projects of Divyan Agri. Trg& Allied Subjects	75.36	110.33
5	Gujarat	Mobile Dispensaries, Non Residential Schools, Hostels, 40-Bedded Hospital.	73.15	131.66
6	Himachal Pradesh	Hostels, Residential Schools,	251.10	213.75
7	Jammu & Kashmir	Residential School	19.69	0
8	Jharkhand	Residential Schools, Computer Training Centres,Non-Residential Schools, Cane & Bamboo Trg, Knitting, Weaving & Handloom Trg. Centres, 20-Bedded Hospitals, Mobile Library Cum AV Unit, 70-Bedded Hopsital, Divyan Unit, Agriculture Training Centre Agriculture Training Centre		1099.23
9	Karnataka	10-Bedded Hospitals, Residential Schools, Non-Residential School, Mobile Dispensaries	244.94	248.11
10	Kerala	Hostels,10-Bedded Hospital s, 20-Bedded Hospital, Residential Schools		65.25
11	Madhya Pradesh	Non-Residential Schools, Residential Schools, Hostels, Computer Training Centre, 10-Bedded Hospital	119.21	222.77
12	Maharashtra	Non-Residential Schools, Non-Residential Schools, Hostels, 10-Bdded Hospital,	377.48	242.68
13	Manipur	Hostel ,Residential Schools, Non-Residential Schools, Typing & Shorthand Centre, Mobile Dispensaries	264.29	99.29
14	Meghalaya	Hostels, Mobile Dispensaries, Libraries, 62 LP/ME/Sec- Non Residential Shool, Higher Secondary School, Non-Residential School, M. A.V. Unit , Knitting Weaving	697.71	786.14
15	Mizoram	Residential School s, Mobile Dispensaries,	55.89	20.07
16	Nagaland	Hostels	30.80	12.78
17	Delhi	Computer Training Centre & Hostel	17.15	5.41
18	Odisha	Residential Schools, Hostels, CrecheCentres, Typing & Shorthand Training Centre, Agriculture and Allied Subject	1168.97	2104.98
19	Rajasthan	Stipend Scheme for NE ST Girls including A & N, Residential Schools	14.50	38.09
20	Sikkim	Residential Schools	90.81	39.07
21	Tamil Nadu	Hostel, Residential Schools, 20-Bedded Hospital, 10-Bedded Hospital, 60-Bedded Hospital, Mobile Dispensaries	280.49	220.61
22	Telangana	Residential Schools	76.76	33.62
21	Tripura	Residential School	32.62	57.72
22	Uttar Pradesh	Hostel (4 Units) & Residential Schools, Mobile Dispensary	67.43	0
23	Uttranchal	Residential Schools, Mobile Dispensary, 2 Hostel (Junior +Primary), Hostel	37.43	66.81
24	West Bengal	Residential Schools, Mobile Dispensaries, Hosptials, Knitting/weaing& Handloom	937.44	536.43
			6918.81	6594.34

(ix) STATEMENT SHOWING THE DETAILS OF FUNDS RELEASED TO NGOs UNDER THE SCHEME OF 'STRENGTHENING EDUCATION AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS' DURING THE YEAR 2017-18 AND CURRENT YEAR 2018-19.

(Rs. in Lakh)

S.No.	Name of the NGOs/Vos with Addresses	2017-18	2018-19 (as on 31.12.2018)
1	Andhra Pradesh (14 Unit of Educational Complexes run by APTWAREIS) and other Educatinal Complexes)	1117.23	0
2.	Arunachal Pradesh (Educational Complex)	37.64	0
3.	Chhattisgarh (Educational Complex)	37.12	64.49
4	Gujarat (43 Units of Educational complexes run by GSITDREIS) and other Educational Complexes)	1512.48	93.21
5	Jharkhand (Educational Complex)	0	12.04
6	Madhya Pradesh (13 projects of Educatinal complexes run by MPTWRAEIS and other Educational Complexes)	325.21	608.69
7	Maharashtra (Educational Complexes)	149.86	205.663
8	Orissa (19 Units run by OMTES and other Educational Compexes)	1102.18	999.18
9	Rajasthan (Educational Complexes)	25.13	168.17
10.	Telengana (16 Units of Educational Complexes run by TTWREIS)	321.91	0
	TOTAL	4628.76	2151.443

(x) Statement showing the details of grants released to STDCC/TRIFED under the scheme of 'Institutional Support for Development & Marketing of Tribal Product/Produce' during the year 2017-18 and current year 2018-19 (as on 27.01.2019)

(Rs. in lakhs)

Sl. No.	State	2017-18	2018-19
	STDCC		
1	Chhattisgarh	-	-
2	Kerala	393.52	-
3	Odisha	-	-
4	Rajasthan	-	-
5	Tripura	201.48	-
6	West Bengal	-	-
7	Mizoram	-	696.00
8	Sikkim	-	219.00
	TRIFED	3900.00	4330.00
	TOTAL	4495.00	5245.00

(xi) <u>Statement showing the details of funds released to State Governments/TRIFED under the scheme of 'Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain in MFP' during the year 2017-18 and current year 2018-19 (as on 03.02.2019).</u>

Sl.	State/Organization	2017-18	2018-19
No.			
	STATE		
1.	ORISSA	-	-
2.	GUJARAT	-	619.00
3.	MAHARASTRA	-	-
4.	RAJASTHAN	-	-
5.	JHARKHAND	-	-
6.	MADHYA PRADESH	-	26.81
7.	CHATTISGARH	89.00	197.00
8.	ANDHRA PRADESH	300.00	710.00
9.	MANIPUR	11.00	90.00
10.	NAGALAND	19.00	66.00
11.	UTTAR PRADESH	240.00	821.00
12.	KERALA	-	418.00
13.	WEST BENGAL	-	657.00
14.	KARNATAKA	-	125.00
15.	ASSAM	-	155.00
	TRIFED	200.00	3147.00
	TOTAL	859.00	9686.00

(xii) <u>Statement showing the details of funds released to NSTFDC/STFDCs under the scheme of 'Support to National / State Scheduled Tribe Finance and Development Corporations' during the year 2017-18 and current year 2018-19 (as on 27.01.2019).</u>

(Rs. in Lakh)

Year	Expenditure			
	NSTFDC	STFDCs	TOTAL	
2017-18	4980.00	520.00	5500.00	
2018-19	5700.00	800.00	6500.00	

(xiii) Statement showing the details of funds released to State Governments under the scheme of 'Support to Tribal Research Institute' during the year 2017-18 and current year 2018-19.

Sl.	State/UT		2018-19
No.		2017 10	
1.	Andhra Pradesh	<b>2017-18</b> 940.42	81.60
2.	A & N	0.00	749.58
3.	Arunachal Pradesh	647.99	253.01
4.	Assam	183.65	198.75
5.	Chhattisgarh	168.73	504.49
6.	Gujarat	2438.00	0.00
7.	Himachal Pradesh	0.00	106.80
8.	Jammu And Kashmir	0.00	97.00
9.	Jharkhand	0.00	1211.83
10.	Karnataka	130.00	106.00
11.	Kerala	745.65	401.25
12.	Madhya Pradesh	732.51	309.91
13.	Maharashtra	0.00	485.01
14.	Manipur	58.00	530.11
15.	Mizoram	0.00	564.36
16.	Nagaland	0.00	825.00
17.	Odisha	662.90	819.07
18.	Rajasthan	169.25	214.00
19.	Sikkim	136.00	194.50
20.	Tamil Nadu	133.20	177.25
21.	Telangana	339.50	454.00
22.	Tripura	198.75	316.14
23.	Uttar Pradesh	0.00	0.00
24.	West Bengal	215.45	380.15
	Total	7900.00	8979.81

## (xiv) <u>Statement showing the details of funds released to under the scheme</u> of 'Research Information & Mass Education, Tribal Festival and Others' during the year 2017-18 and current year 2018-19.

(Rs. in lakh)

Name of the Scheme	2017-18	2018-19 (as on 31.1.2019)
Tribal Festivals, Research Information and Mass Education	402.00	1641.33

**Note:-**It has been decided to discontinue the three schemes namely (i) Scheme of Girls & Boys Hostels in Tribal Areas, (ii) Scheme of Ashram Schools in Tribal Areas and (iii) Scheme of Vocational Training Centre in Tribal Areas from 2018-19 and the intervention is to be subsumed under the Scheme Special Central Assistance to Tribal Sub Scheme (SCA to TSS).

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